

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General (Camp) at Jammu)

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## ORDER

No: - 1444 of 2024/RG


Dated:-24 .09.2024

In exercise of the powers under Section 9(3) of the Bhartiya Nagrik Suraksha Sanhita, 2023, the following Civil Judges (Junior Division) are hereby conferred the powers of Judicial Magistrates, 1<sup>st</sup> Class, to be exercised by them within their respective jurisdictions, w.e.f. the date they join their respective place of postings:-

S.No.	Name of the officer S/Shri	Present posting
1	Ms. Tasneem Kawoos	Munsiff, Budgam
2	Ms. Mufti Nahida	Munsiff, Kangan
3	Ms. Sanah Badyal	Munsiff, Bishnah
4	Ms. Shavika Gupta	District Mobile Magistrate (T), Rajouri
5	Ms. Shivali Sharma	Munsiff, Reasi
6	Ms. Rabyia Snober Gulzar	Munsiff, Budhal
7	Ms. Sonali Sharma	Munsiff, Banihal
8	Ms. Nazia Hassan	Munsiff, Chadoora
9	Ms. Isha Jerath	Munsiff, Gandoh Bhalessa
10	Ms. Kangna Gupta	Munsiff, Mahanpur
11	Akash Deep	Additional Spl. Mobile Magistrate Udampur
12	Ms. Aastha Sharma	Additional Spl. Mobile Magistrate, Reasi
13	Ms. Aarizoo Javaid Rather	Munsiff, Dooru
14	Arshad Aziz Qureshi	Munsiff, Anantnag
15	Prashant Kumar	Munsiff, Billawar
16	Ms. Arushi Shukla	Munsiff, Akhnoor
17	Rishabh Koushal	District Mobile Magistrate (T), Udampur
18	Ms. Ritika Jamwal	Munsiff, Mahore
19	Ms. Jaspreet Kaur	District Mobile Magistrate (T), Poonch
20	Ms. Samreen Tibb	Addl. Special Mobile Magistrate, R.S Pura
21	Ms. Alisha Bhagat	Munsiff, Kalakote
22	Ms. Kritika Sethi	Addl. Munsiff, Samba
23	Akash Deep Singh	Munsiff, Kulgam
24	Rameen Rashid Khan	Munsiff, Shopian
25	Younis Hamid	Munsiff, Baramulla
26	Ms. Meghna Mohan	Munsiff/Additional Spl Mobile Magistrate, Surankote
27	Viren Magotra	Munsiff, Kathua
28	Usman Khurshid	District Mobile Magistrate Traffic, Sopore
29	Ms. Bhawana Kesar	Munsiff, Sunderbani
30	Amaan Nissar	Munsiff, Tral
31	Ms. Mahoor	Munsiff, Ganderbal
32	Ms. Aiman Amin	Munsiff, Charar-i-Sharief
33	Ms. Iram Irtiza	Munsiff, Kupwara
34	Ms. Roopsi	Munsiff, Mendhar
35	Waqar Ahmad	Munsiff, Tangmarg
36	Vikas Bhardwaj	2nd Additional Munsiff, Srinagar
37	Ms. Akanksha Bhagat	Munsiff Bhaderwah
38	Sheeraz Akhter Malik	Addl Special Mobile Magistrate, Kulgam
39	Ravinder Singh	Munsiff, Chenani
40	Himanshoo Atri	Addl. Spl. Mobile Magistrate, Pahalgam
41	Ms. Bharti Slathia	Munsiff, Thanamandi
42	Mansoor Ahmad Mir	Munsiff, Tangdhar

43	Aastik Verma	Munsiff Qazigund
44	Ajay	Munsiff, Gool
45	Nissar Ul Haq Khan	Munsiff, D.H Pora
46	Ms. Hina Parveen Gone	Sub Registrar, Jammu
47	Varun Kumar	3rd Additional Munsiff, Srinagar
48	Ms. Jyoti Kataria	Additional Special Mobile Magistrate, Thanamandi
49	Manzar Muneer	Munsiff, Ukhral
50	Ms. Mehak Mehboob	Munsiff, Gurez
51	Ashutosh Sharma	Munsiff, Bani
52	Anurag Khajuria	District Mobile Magistrate (T), Anantnag
53	Ms. Rahila Rashid	Munsiff, Sumbal
54	Sadiq Ali Wazir	Additional Special Mobile Magistrate, Drass
55	Ms. Deepshikha	Munsiff, Kotranka
56	Moonis Wahid	Additional Special Mobile Magistrate, Ganderbal
57	Shyam Kumar	Munsiff, Aishmuqam
58	Ms. Deepika Sharma	Additional Special Mobile Magistrate, Kishtwar
59	Syed Tayoub Bukhari	Munsiff/Addl. Special Mobile Magistrate, Khaltsi

By Order.

  
24.09.24.  
(Shahzad Azeem)  
Registrar General  
Dated:-24.09.2024

No:42984-43044/RG/GS

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_;  
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K.
5. Secretary, Department of Law and Justice, UT of Ladakh;
6. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
7. Registrar Judicial, High Court of J&K and Ladakh Jammu/Srinagar.
8. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;  
.....for information;
9. All Principal District and Sessions Judges of the UTs of J&K and Ladakh;
10. Concerned Officers \_\_\_\_\_;  
.....for information and necessary action.
11. Manager, Government Press, Jammu/Srinagar for publication in the next issue of the Government Gazette.
12. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and uploading the same on the High Court website.
13. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and for keeping the record of the same.
14. Order file

  
24.09.24.  
Registrar General